

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †408
TO BE ANSWERED ON 05.02.2019**

PAYMENT OF PRE-MATRIC SCHOLARSHIP AMOUNT TO SC STUDENTS

†408. SHRI ARJUN LAL MEENA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the amount of scholarship under pre-matric scholarship to the students of class 9-10 belonging to scheduled castes for the session 2013-14 to 2016-17 has not been paid directly to the bank accounts of the students through Direct Benefit Transfer (DBT);
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the desired budget has not been released to the State of Rajasthan for making payment through traditional system when the said amount of scholarship was not credited directly into the accounts of students; and
- (d) if so, the details thereof and the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI VIJAY SAMPLA)

(a) & (b): Pre-matric Scholarship Scheme to Scheduled Castes students is a centrally sponsored scheme and implemented by State Government/UT Administrations. The scheme was launched in the year 2012-13. This Ministry releases the due Central Assistance to States/UTs, who further disburse the scholarship to beneficiaries directly into their bank accounts through their own mechanism/on line portal. During the period 2013-14 to 2016-17, States/UTs were requested to furnish the list of eligible students in Public Finance Management System (PFMS) portal to enable this department to release scholarship directly in to bank account of beneficiaries from this Department. For students of the States/UTs who submitted the complete list in PFMS portal, scholarships were released through PFMS portal directly into beneficiaries' account from this Department. With regard to others, the due Central Assistance was released to States/UTs for further disbursement to beneficiaries.

(c) & (d): Based on the proposal/list of eligible students under PFMS portal received from State Government of Rajasthan, details of Central Assistance released during 2013-14 to 2016-17 are as under;

Year	Central Assistance (Rs. in crore)
2013-14	42.62
2014-15	49.22
2015-16 *	3.45
2016-17 *	4.37
2016-17	16.64

(*) Directly to the beneficiaries through PFMS

State Government of Rajasthan is still having unspent balance of Rs. 21.80 crore towards Central Assistance released upto 2016-17.
